GOVERNMENT OF ASSAM HEALTH & FAMILY WELFARE (A) DEPARTMENT DISPUR ::: GUWAHATI

ADDITIONAL ADVISORIES TO COMBAT COVID-19

Dated Dispur the 22nd March, 2020

HLA.74/2020/49: In continuation of the earlier advisories issued from Health & FW Department, Govt. of Assam, the following additional advisories are issued in order to contain and control the spread of Coronavirus (COVID-19) in the State:

• All Offices will take steps for

- (a) Proper cleaning and frequent sanitization of the work-place, particularly of the frequently touched surfaces and sanitizing their premises.
- (b) Regular supply of hand sanitisers or soap and running water in the washrooms. For this purpose, all Heads of Departments (Directors), Heads of Offices are authorised to make procurements of soaps, disinfectants or sanitizers under Establishment Expenditure from open market at reasonable rates, if required.
- Heads of Department (HoD) and Heads of Offices (HoO) are advised to ensure that only 50 percent of employees, other than officers, shall attend office every day, and the remaining 50 percent staff should be instructed to work from home. This arrangement can be made on an alternate day /3-day / weekly rotational basis.
- Further, the officials who are working from home on a particular day should be available on telephone and electronic means of communication at all times and will attend office, if called for any exigency of work.
- These instructions shall not apply to the officers and employees engaged in essential or emergency services/ Departments/ Offices and those directly engaged in taking measures to control spread of COVID-19.
- All the examinations, including Board examinations shall stand postponed till 31st March, 2020.
- Not more than 50 persons including staff at the shopping malls are to be allowed at a time. In case of larger malls and market places Guwahati Municipal Corporation / Municipal authorities will assess the influx of visitors / customers to prevent overcrowding.
- Private establishments will arrange for soap and water facility, or sanitizers in their premises for customers and sanitary inspectors will inspect such premises frequently.
- All public / private transport including buses shall carry commuters upto the admissible seating capacity only. Any violation of this will invite legal action by the concerned departments.

- Residents of Assam who went abroad 30 days before the date of stoppage of the International Flights i.e. 22/03/2020 and are unable to return to their homes due to the outbreak of coronavirus and such stoppage of International Flights, will receive a one-time financial assistance of an amount of US \$2000. Government will soon announce the detail guidelines about the eligibility and process of availing such assistance. Such persons can communicate to the Government of Assam at email id covhelpline.assam@gmail.com or at Finance Department Twitter handle @assamfindept.
- In case, Passports and/or Visa has expired due to the ban on travel for outbreak of Coronavirus, the persons can also communicate to the Government and Government of Assam will take up the matter with Ministry of External Affairs / Embassies concerned.
- Health authorities will put a stamp indicating "HOME QUARANTINED WITH
 DATE" with indelible ink on left hand of person advised home quarantine, in order
 to eliminate risk of community transmission of the virus. Appropriate action will be
 taken against any person violating home quarantine advice. This will be applicable
 after two days of issue of this advisory.

Sd/-Kumar Sanjay Krishna, IAS Chief Secretary, Assam

Memo No.HLA. 74/2020/49 – A Copy to:

Dated Dispur 22nd March, 2020.

- 1. The Chairman, Assam Administrative Tribunal.
- 2. The Chairman, Board of Revenue, Assam
- 3. All Additional Chief Secretaries/ Principal Secretaries/ Commissioner & Secretaries to the Government of Assam.
- 4. Principal Secretary to Hon'ble Chief Minister, Assam.
- 5. Director General of Police, Assam.
- 6. Commissioner & Secy, Elementary/Sec/Higher Education Department, Assam.
- 7. Commissioner & Secretary, Transport Department, Assam.
- 8. Commissioner, Guwahati Municipal Corporation, Assam.
- 9. Commissioner of Transport, Assam.
- 10. Commissioner & Secretary, UDD / Municipal Administration, Assam.
- 11. Principal Secretary, Assam Legislative Assembly, Dispur.
- 12. Resident Commissioner, Govt of Assam, Assam House, New Delhi.
- 13. All Commissioner of Divisions, Assam.
- 14. Commissioner & Secretary to H.E., the Governor of Assam, Guwahati.
- 15. All Principal Secretaries of the Autonomous Councils, Assam.
- 16. All Heads of Department.
- 17. All Deputy Commissioners / Sub-Divisional Officers for necessary action.
- 18. Mission Director, National Health Mission, Assam.
- 19.DME/DHS/DHS (FW)/Director AYUSH, Assam for necessary action.
- 20.P.S. to Hon'ble Minister, Health & Family Welfare, Assam.
- 21.P.S. to Hon'ble Ministers/Ministers of State, Assam.
- 22.P.S. to Chief Secretary, Assam.
- 23. All Joint Director of Health Services, Assam for necessary action.
- 24. Medical Superintendent /Hospital (I/C) of all Hospitals in the State of Assam.

By order etc.

Deputy Secretary to the Govt. of Assam
Health & Family Welfare (A) Department